

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.441/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company		Vistar Financiers Pvt.Ltd.-Vs-Datre Corporation Limited.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RAKESH AGARWAL

RP

Rakesh
31/01/18

1. NEHA SOMANI, Pr. CS

Financial Creditor/
ApplicantSoman
31/1/2018

ORDER

Ld. Resolution Professional (RP) as well as Ld. Pr. CS for the operational creditor is present.

Ld. RP has filed 3rd Progress Report dated 30/01/2018, which may be taken on record.

List it on 01/03/2018 for filing progress report.

Sd

(Jinan K.R.)
Member (J)